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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.A.No.427/KB/2017 C.P.-223/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name	of the Company	Window Technologies P	vt.Ltd	
Under Section		391(2),394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
25	Debanjon A.C. Upado	Sahe, Ah) yang Adu E	Applicant	Sola Co/10/2017

ORDER

Ld. Counsel for the petitioner are present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

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(Vijai Pratap Singh)

Member (J)